

DIVISION BENCH

O-206

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/331(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS VASUNDHARA REALCON LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Rahul Sarkar, Adv.

] For the Petitioner/ ROC, WB.

O R D E R

1. Ld.Counsel for the RoC present.
2. Ld. Counsel appearing for the RoC seeks one weeks' time to file affidavit of service with the Registry.
3. At request, time is granted for the same.
4. Post the matter on **28/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ